

**IN THE HIGH COURT OF JUDICATURE FOR RAJASTHAN AT JAIPUR BENCH, JAIPUR
CATEGORY-WISE MONTHLY STATEMENT OF CASES FOR THE MONTH OF DECEMBER, 2014**

S.No.	KIND OF CASES	PREVIOUS BALANCE	INSTITUTION				DISPOSAL				CLOSING BALANCE
			FB	DB	SB	TOTAL	FB	DB	SB	TOTAL	
	M A I N C A S E S :-	01.12.2014									31.12.2014
	CIVIL SIDE:-										
1	CIVIL FIRST APPEAL	8050	0	0	34	34	0	0	24	24	8060
2	CIVIL SECOND APPEAL	3911	0	0	33	33	0	0	31	31	3913
3	EXECUTION FIRST APPEAL	33	0	0	0	0	0	0	0	0	33
4	EXECUTION SECOND APPEAL	8	0	0	0	0	0	0	0	0	8
5	CIVIL MISC. APPEAL	26728	0	16	328	344	0	4	1211	1215	25857
6	CIVIL REVISION	252	0	0	15	15	0	0	12	12	255
7	CIVIL REVIEW	600	0	5	21	26	0	6	12	18	608
8	INCOME TAX REFERENCE	46	0	2	0	2	0	0	0	0	48
9	OTHER TAX REFERENCE	208	0	4	0	4	0	6	0	6	206
10	TAX CASES	0	0	0	0	0	0	0	0	0	0
11	CUSTOM APPEAL	23	0	0	0	0	0	0	0	0	23
12	INCOME TAX APPEAL	2917	0	16	0	16	0	2	0	2	2931
13	WEALTH TAX APPEAL	48	0	1	0	1	0	0	0	0	49
14	SALES TAX REVISION	1264	0	0	2	2	0	0	0	0	1266
15	TESTAMENTARY CASES	1	0	0	0	0	0	0	0	0	1
16	COMPANY PETITION	124	0	0	3	3	0	0	4	4	123
17	COMPANY EXECUTION PETITION	3	0	0	0	0	0	0	0	0	3
18	COMPANY APPEAL	33	0	0	0	0	0	0	1	1	32
19	COMPANY APPLICATION	228	0	0	25	25	0	0	9	9	244
20	COMPANY SUIT	2	0	0	0	0	0	0	0	0	2
21	COMPANY LIQUIDN. CASES	46	0	0	1	1	0	0	1	1	46
22	ELECTION PETITION	6	0	0	0	0	0	0	1	1	5
23	SPECIAL APPEAL (CIVIL)	47	0	4	0	4	0	0	0	0	51
24	SPECIAL APPEAL (WRITS)	4282	0	207	0	207	0	357	0	357	4132
25	CIVIL CONTEMPT	3006	0	3	110	113	0	12	134	146	2973
26	CIVIL WRITS	47519	0	96	1195	1291	0	709	664	1373	47437
27	RECRIMINATION PETITION	0	0	0	0	0	0	0	0	0	0
28	CROSS OBJECTION	668	0	0	1	1	0	0	1	1	668
	TOTAL (A)	100053	0	354	1768	2122	0	1096	2105	3201	98974
	CRIMINAL SIDE:-										
1	MURDER REFERENCE	1	0	1	0	1	0	0	0	0	2
2	CRIMINAL APPEAL	18668	0	13	56	69	0	30	2	32	18705
3	CRIMINAL REVISION	5344	0	0	68	68	0	2	22	24	5388
4	CRIMINAL MISC. PETITION (U/S 482 CR.P.C.)	5208	0	0	548	548	0	0	572	572	5184
5	CRIMINAL MISC. BAIL (U/S 438 & 439 CR.P.C.)	1956	0	0	1141	1141	0	0	1389	1389	1708
6	CRIMINAL CONTEMPT	28	0	1	0	1	0	0	0	0	29
7	CRIMINAL REFERENCE	1	0	0	0	0	0	0	0	0	1
8	HABEAS CORPUS	76	0	22	0	22	0	24	0	24	74
9	CRIMINAL LEAVE TO APPEAL	391	0	0	2	2	0	1	0	1	392
10	CRIMINAL WRITS	129	0	0	44	44	0	0	26	26	147
	TOTAL (B)	31802	0	37	1859	1896	0	57	2011	2068	31630
	TOTAL (A+B)	131855	0	391	3627	4018	0	1153	4116	5269	130604
	OTHER ORIGINAL JURISDICTION CASES:-										
1	ARBITRATION APPLICATION	249	0	0	2	2	0	0	9	9	242
2	LEAVE TO APPEAL TO S.C.	1	0	0	0	0	0	0	0	0	1
3	CIVIL TRANS. APPLICATION	77	0	0	7	7	0	0	8	8	76
4	CRIMINAL TRANSFER	54	0	0	2	2	0	0	0	0	56
	TOTAL (C)	381	0	0	11	11	0	0	17	17	375
	GRAND TOTAL (A+B+C)	132236	0	391	3638	4029	0	1153	4133	5286	130979